

OFFICE OF THE DISTRICT & SESSIONS JUDGE, BIKANER

:: ORDER ::

S.No. Estt/2021/ 129

Dated : 31, March, 2021

On Account of administrative exigency following transfer/posting orders are being issued with immediate effect :-

I.

Sh. Narayan Kumar Purohit, Sheristedar Grade-I, Addl. District & Sessions Court No.7, Bikaner at present performing his duties under work management in Protocol Cell, District & Sessions Court, Bikaner in pursuant to this officer order no. Estt./2021/67 Dated 19.02.2021.

His aforementioned order is hereby withdrawn with immediate effect.

Note : Services of the employee may be taken, as and when required in Protocol Cell, District & Sessions Court, Bikaner.

II.

Sh. Hemendra Singh Yadav, Sheristedar Grade-I, Addl. Sessions Judge (W.A.Cases), Bikaner is directed to perform his duties under work management as Sheristedar Grade-I in the court of Special Judge (POCSO), Bikaner till further order.


District & Sessions Judge,
Bikaner

S.No. 1956

Dated : 31, March, 2021

Copy forwarded to the following for information and necessary action :-

1. Special Judge (POCSO), Bikaner
2. Addl. District & Sessions Court No.1/No.7, Bikaner
3. System Officer with the direction to e-mail concerns.
4. Sh. Narayan Kumar Purohit/ Sh. Hemendra Singh Yadav
5. Guard File


District & Sessions Judge,
Bikaner